

(c) if so, the details thereof, including level/rank of officers involved, and the procedure followed in making such decisions;

(d) the number of RTI applications received by DoT since 1 December, 2010; and

(e) the number of RTI applications on which information has been denied using Section 8(1) (h) of the RTI Act?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### **Use of Information Technology**

†4703. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAM JETHMALANI:

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the country has expanded business in the world under the information technology industry on a large scale;

(b) if so, Government's reaction thereto;

(c) whether it is also a fact that use of this Information Technology is still negligible in the country; and

(d) if so, the facts in this regard and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir. The aggregate revenue for the information technology sector is estimated to cross USD 100 billion mark in financial year 2011-12 from USD 88 billion in financial year 2010-11. The information technology sector has been growing at CAGR of 17% during the last five years *i.e.* from 2007-2012.

(b) The contribution by the IT sector in India's GDP has increased from 6.4% in the year 2008 to 7.5% in year 2012. This sector has provided direct employment to 2.8 million people and indirect employment to 8.9 million people.

(c) No, Sir.

(d) The growth rate of the IT domestic market is 16.7% in the financial year 2011-12. The domestic market has increased from INR 786 billion to 918 billion.

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†Original notice of the question was received in Hindi.